

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
(IB)-2516(ND)2019
IA-1661/2022 IA/1306/2021
IA/4561/2020 IA-2670/2022 IA-4097/2021

IN THE MATTER OF:

Anurag Rajpal

... **Applicant/Petitioner**

Versus

The American Swan Lifestyle Co. Pvt. Ltd. ...

Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Abhishek Anand, Adv. Mohak Sharma in IA. 4561/2020, Adv. Prashant Mishra, Adv. Pravara Mishra in IA. 1306/2021
- For the Respondent** : Adv. Prashant Mishra, Adv. Pravara Mishra, Adv. Aimen Reshi in IA No. 1306/2021 for R-7 and Applicant in IA. No. 2760/2022
- For the RP** : Adv. P.K. Sachdeva & Mr. B.S. Goyal in Person
- For Google India** : Mr. Saurabh Kumar, Adv. in IA 1661/2022

ORDER

Due to paucity of time, the matter is re-notified to 03.03.2023.

Sd/-
COURT OFFICER